

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 14.

C.P. (IB)/13(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Narnarayan Infrastructure Private limited**

Vs

Essel Ahmedabad Godhra Toll Roads limited

For OC : Absent.

For CD : Absent.

IBC under Sec. 9

ORDER

1. This is a transferred matter from Bench III to this Bench.
2. There is no representation on either side today.
3. List on **21.05.2024 for appearance of the parties.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)